

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ROC No.192/SO/2020

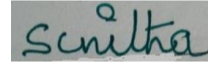
Dated: 25.06.2020

NOTIFICATION

SUB: High Court of Andhra Pradesh – Suspension of functioning of the High Court, and Metropolitan Sessions Judge’s Unit, Vijayawada, till 28.06.2020 – Notified – Reg.

REF: 1. High Court’s Notification in Roc.No.192/SO/2020, dated 24.03.2020
2. High Court’s Notification in Roc.No.192/SO/2020, dated 26.03.2020
3. High Court’s Notification in Roc.No.192/SO/2020, dated 15.04.2020
4. High Court’s Notification in Roc.No.192/SO/2020, dated 21.04.2020
5. High Court’s Notification in Roc No.192/SO/2020, dated 04.05.2020
6. High Court’s Notification in Roc No.192/SO/2020, dated 17.05.2020
7. High Court’s Notification in Roc No.192/SO/2020, dated 12.06.2020

As directed by the Hon’ble The Chief Justice, it is notified that functioning of the High Court is suspended till 28.06.2020 (Sunday) due to outbreak of COVID-19. The work of Metropolitan Sessions Judge’s Unit, Vijayawada, Krishna District, is also suspended till 28.06.2020.



REGISTRAR (RECRUITMENT)

To

1. The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the Notification in High Court's website]
5. All the Unit Heads in the State of Andhra Pradesh.
6. All the Officers, High Court of Andhra Pradesh.
7. All the Section Heads, High Court of Andhra Pradesh.
8. The Director, Judicial Academy, Secunderabad.
9. The Director, High Court Mediation and Arbitration Centre, High Court Building, Amaravati.
10. The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
11. The Secretary, High Court Legal Service Committee, High Court Building, Amaravati.
12. The Advocate General, State of Andhra Pradesh.
13. The Secretary to Governor, State of Andhra Pradesh, Vijayawada.
14. The Chief Secretary to Government, Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravati.
15. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravati.
16. The Registrar, A.P. Lokayukta, Hyderabad.
17. The Registrar, A.P. State Consumer Disputes Redressal Commission, Vijayawada.

18. The Chairman, Sales Tax Appellate Tribunal, Visakhapatnam.
19. The Special Judge for Trial of CBI Cases, Visakhapatnam.
20. The Presiding Officer, Labour Court, Anantapur; Guntur; and Visakhapatnam.
21. The Additional Registrar, Railway Claims Tribunal, Amaravati Bench, Arandalpet, Guntur.
22. The Registrar, Income Tax Appellate Tribunal, Visakhapatnam.
23. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
24. The Secretary General, Supreme Court of India, New Delhi.
25. The Registrars General, All High Courts in India.
26. The Secretary, Bar Council of A.P., High Court, Amaravati.
27. The Accountant General, Enikepadu, Vijayawada, Andhra Pradesh.
28. The Public Prosecutor, High Court of A.P., Amaravati.
29. The Administrative Officer, Government Pleaders' Office High Court of A.P., Amaravati.
30. The Administrator General and Official Trustee, High Court Building, Hyderabad.
31. The Director of Prosecutions, Vijayawada.
32. The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette).
33. The President, High Court Advocates' Association, Amaravati.
34. The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh.
35. The Commissioner, Information & Public Relations, Andhra Pradesh, RTC Bhavan, Vijayawada. (with a request to publish the notification in all local dailies)
36. The Director, All India Radio, Vijayawada.
37. The News Director, Doordarshan Kendra, Vijayawada.
38. The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
39. Andhra Jyothi, Vaartha, The Hindu & Indian Express.
40. The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
41. The Overseer, High Court of Andhra Pradesh.
42. SPARE.

With a request for making
necessary announcement

For publication in the News Paper